(ग) इण्डियन एयरलाइन्स की केशोद भौर पोरबन्दर के लिये वर्तमान उड़ानें मानसून के दौरान भी परिचालित की जाती रहेंगी।

Money advanced by L.I.C. to Maruti

3700. SHRI ANANT DAVE: Will the Minister of FINANCE AND RE-VENUE AND BANKING be pleased to state:

- (a) the total amount of money advanced by the Life Insurance Corporation of India to M/s. Maruti or its sister concerns owned or controlled by Shri Sanjay Gandhi, the son of former Prime Minister Shrimati Indira Gandhi or where Shri Sanjay Gandhi had any interest, during the last three years;
- (b) the securities against which these amounts were advanced;
- (c) the rate of interest being charged by the L.I.C. on the amount so advanced;
- (d) whether the interest has since been paid in full and whether any instalment of the amount so advanced has been repaid; and
- (e) if so, the particulars thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No loan has been advanced by the Life Insurance Corporation of India to M/s. Maruti Ltd. and its subsidiaries. The Corporation had also not made any investment in the shares of the aforesaid Companies.

(b) to (e). Question does not arise.

Oil Cake Exports

3701. SHRI C. K. CHANDRAPPAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether the attention of Government has been drawn to the news

item appearing in 'Patriot' on 2nd July, 1977 entitled "some fishy facts about oil-cake exports";

- (b) if so, the details regarding this scandalous deal:
- (c) whether . Government have taken any action against the exporters who were party to this scandal; and
 - (d) if so, details thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Yes, Sir.

- (b) to (d). According to the Cash Assistance policy for cottonseed extractions and expeller cakes for 1976-77 announced in March, 1976, cash assistance at the rate of 221 per cent of F. O. B. value on extractions and 17½ per cent of F. O. B. value on expeller cakes for exports beyond the first one lakh tonnes subject to the total exports being not less than 2.5 lakh tonnes was admissible. Cash Assistance on the export of cotton seed extractions and expeller cakes was being given as an incentive for greater production of cottonseed oil. The All India Cottonseed Crushers' Association through which the exports canalised represented towards end of December, 1976 that it would not be possible for them to reach the target due to several factors including the short cotton crop and the target should be reduced. The request of the Association was considered but the Government was opposed to grant of Cash Assitance with retros-On 23rd February, effect. pective it was decided to grant cash assistance on a graded scale for exports during March, 1977. Policy for exports of cottonseed extractions during 1977-78 was also decided and the rates of incentive for maximising the exports in March, 1977 were proportional.
- 2. The first quarter of the calendar year being the principal exporting